

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-165/2014/12203/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari.

Dated Guwahati the th 19 December, 2023

Sub: **Civil vacation.**

Ref:- Your letter No.FC.NLB/08/2019/794, dtd. 09.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **Winter vacation from 23.12.2023 to 31.12.2023, along with station leave permission, from the evening of 22.12.2023 till the morning of 02.01.2024.** The Counsellor, Family Court, Nalbari and in his absence the Chief Judicial Magistrate, Nalbari will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-165/2014/12204-12206/A, dated , 19-12-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati
29.
2. The Chief Judicial Magistrate, Nalbari.
- ✓3. The Project Manager, Gauhati High Court.

8.12
JT.REGISTRAR (VIGILANCE)